

In the National Company Law Tribunal,
Bengaluru, Special Bench

C.P. (IB)/48(BEN)2018
Court No. 1
Item No. 109

IBC Under Sec 9

In the matter of:

M/S VISHWAS CONCRETE PRIVATE LIMITEDPetitioner
V/s

M/S PRANEE INSTRASSTRUCTURES PRIVATERespondent
LIMITED

Order delivered on ..21/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Honble Member(J)
Shri ASHUTOSH CHANDRA, Honble Member(T)

For Petitioner(s):

MR. VINOD SUNDER RAMAN, LIQUIDATOR

For Respondent(s):

Order

Heard Mr. Vinod Sunder Raman, learned Liquidator through Video Conference.

Post the case on 03.05.2021

Member(T)

Member(J)

Brunda

Due to being engaged in preparation of pending disposed of/ order reserved cases, this order sheet was not generated in CIS website and hence could not get it signed from the Hon'ble Members on time.

Recd Copy
from Brunda
16/07.